Print

Defective Case Register from 2026-11-16 to 2026-11-16

Sl.NO.	Filing No	Advocate for Petioner/Caveator	Date of objection	Defects as per S.R.
1	D-WP(C)/54600/2026	DILLIP KUMAR SAHOO	2026-11-16	1. Appendix I and II filled by the advocate not signed
2	D-WP(C)/54590/2026	BHABANI SHANKAR DASPARIDA	2026-11-16	1. Paragraph 7 filled twice
3	D-WP(C)/54744/2026	LAXMIKANTA MOHANTY	2026-11-16	Annexure-4 not filed.
4	D-WP(C)/54115/2026	RUPESH KUMAR KANUNGO	2026-11-16	i) Reminder dtd. mentioned in Index and Book mark and Para 17 of the petition not tally with annexure-13.
5	D-ABLAPL/35008/2026	BISWARANJAN DALAI	2026-11-16	1. The petitioner has been implicated U/s 5 of the Explosive Substances Act,1908 mentioned at first para of the petition appears to be not correct.
6	D-RVWPET/54468/2026	ASUTOSH MOHANTY	2026-11-16	1. C. copy of impugned order not filed. Put up for SR after filing of c. copy of impugned order.
7	D-WP(C)/54503/2026	UMESH CHANDRA MOHANTY	2026-11-16	Page nos.63 71 to 75 not legible.
8	D-WP(C)/54523/2026	PRAMOD KUMAR NAYAK	2026-11-16	17-REFERENCE CERTIFICATE NOT FURNISHED. 20-VERNACULAR CERTIFICATE NOT FURNISHED. Synopsis and date chart not correctly page marked. Bar welfare member c.fee of Rs.50/- not paid. In declaration of I.A paragraphs not correctly mentioned.
9	D-ABLAPL/35007/2026	TARA PRASAD MOHAPATRA	2026-11-16	1. The name and address of the Victim and her relations may be redacted from F.IR.Copy. 2. The unredacted F.I.R. copy may be kept in sealed cover.
10	D-ABLAPL/35006/2026	KALINGA KESHARI MOHAPATRA	2026-11-16	1. Reference certificate is not correctly furnished. 2. The name of the petitioner has not been correctly mentioned in V.nama.
11	D-ABLAPL/34968/2026	NIRANJAN LENKA	2026-11-16	1. The name and address of the Victim and her relations name may be redacted from petition,F.I.R.copy. 2. The unredacted copy of F.I.R. may be kept in sealed covered.
12	D-ABLAPL/35009/2026	BIJAY KUMAR BEHERA	2026-11-16	1. The Serial No. at which the name of the petitioner appears in the earlier Bail application shall be indicated. 2. The name of the Lower Court has not been mentioned in prayer portion. 3. The relationship of the deponent with his father is not correctly mentioned at point No. 3 of the Affidavit.
13	D-CONTC/54433/2026	SOUMYA JYOTI BISWAL	2026-11-16	1.Annx.2 not legible.

14	D-ABLAPL/34981/2026	MANAS KUMAR CHAND	2026-11-16	1. The serial No. at which name of the petitioner appear in the earlier Bail application shall be indicated in the Reference certificate.
15	D-BLAPL/34928/2026	KEDARESWAR ROUT	2026-11-16	1. Reference certificate is not correctly furnished. 2. The name and address of the Victim and her relations name may be redacted from Charge sheet and Depositions and statements 3. The unredacted copy of the same may be kept in sealed cover.
16	D-OTAPL/50886/2026	BISMAY ANAND PRUSTY (SR. STANDING COUNSEL)	2026-11-16	Date of receipt of order be corrected at Page No-4 of the Memo of Appeal.
17	D-LAA/54103/2026	SWAYAMBHU MISHRA,A.S.C	2026-11-16	1.filing Counsel not signed Relief Sought,Certificate,I.A.No.624/26
18	D-LAA/54105/2026	DEBASHIS TRIPATHY,A.G.A	2026-11-16	1.Complete address of respondent not furnished.
19	D-BLAPL/35002/2026	MADHUSMITA SAHOO	2026-11-16	)Certified copy of Rejection order to be filed
20	D-BLAPL/34808/2026	RASHMI KANTA ACHARYA	2026-11-16	1.Criminal antecedent is to be furnished in Reference certificate. 2. The name and address of the Victim and her relations name may be redacted from F.I.R.copy. 3.The unredacted Copy may be kept in sealed cover. 4. A.fee is deficient on Rejection order. 5. Rejection order may be kept in sealed cover as name of father of the victim reflected on it
21	D-BLAPL/34660/2026	AJAYA KUMAR DASH	2026-11-16	1. The name of the Court before the case is pending may be changed in Cause title.
22	D-WP(C)/54678/2026	BIDYADHAR MANSING	2026-11-16	1, In Index, Annexure-4 not page marked. 2. In Index ,Annexure-1and 2 notice date wrongly furnished. 3. Page no 11 not proper 4.All Annexures are not attested 5. In V, nama court fee Rs 10/- deficient.
23	D-BLAPL/34844/2026	SATYANARAYANA BHARADWAJ	2026-11-16	1. Reference certificate is not correctly furnished. 2. The name and address of the victim and her relations name may be redacted from petition,Statements and F.I.R.copy. 3. The unredacted F.I.R.copy may be kept in sealed cover. 4. Annexure 1 is not paginated properly. 5. G.R.(Special) has not been mentioned in the Cause Title and petition. 6. The name of the petitioner and his father mentioned in the cause Title does not tally with that of Rejection order.
24	D-WP(C)/54596/2026	BRAHMANANDA TRIPATHY	2026-11-16	1. At Annexure-1 to 8, two page marking in one page, One marking to be removed 2. Annexure-1 not legible 3. Page no 17 and 18 not legible
25	D-WP(C)/54507/2026	RAJIV KUMAR MAHANTA	2026-11-16	1-COURT FEE IS DEFICIENT. 1.Court fees of Rs.18/- in C.title and Rs.10/- in V.nama not paid. 2.Occupation

				of deponent not mentioned in both the Affidavit. 3.Paragraphs not properly mentioned in I.A. declaration.
26	D-WP(C)/54575/2026	IPSIT AUROBINDO ACHARYA	2026-11-16	1.Court fee Rs 6/- deficient in W.P 2.Page no 108 to 112,128,129,132,133,135,136,and Annnexure-9 not legible
27	D-WP(C)/54602/2026	SIDHANT DWIBEDI	2026-11-16	Annexure-8 and 9 not legible.
28	D-CONTC/54545/2026	ADV.	2026-11-16	1.Name of contemnor 2 and 3 not furnished
29	D-WP(C)/54698/2026	RAJESH RANJAN SAHOO	2026-11-16	1.description below opp.11 (Sl.no.6 to 10) be corrected as (sl.no.7 to 10)
30	D-WP(C)/54564/2026	NIRANJAN PANDA	2026-11-16	Mobile nos. of all counsel in power not furnished.
31	D-WP(C)/54569/2026	MAHENDRA KUMAR SAHOO	2026-11-16	Page no.14 not legible
32	D-WP(C)/54558/2026	BHAWANI SANKAR PANIGRAHI	2026-11-16	In affidavit instead of Father name wrongly typed as Husband name.
33	D-WP(C)/54562/2026	SURENDRA PRASAD BARIK	2026-11-16	Mobile no.of Mr.N.Panda,Adv not furnished.
34	D-WP(C)/54563/2026	ASHOK KUMAR SAHOO	2026-11-16	LAA welfare stamp of Rs.10/- not pai
35	D-WP(C)/54070/2026	SURENDRA AUN	2026-11-16	i) Date of order not correctly mentioned in Index and Book mark not tally with annexure-13. ii) Paragraph sl. no. not correctly furnished in I.A. of the Affidavit.iii) Representation filed mentioned in prayer of the petition not tally with annexure-1.iii) Date mentioned in Index and Book mark not tally with annexure -11.
36	D-WP(C)/54305/2026	PRABHAT KUMAR SAHOO	2026-11-16	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED i) Annexures- 9 to 14 not serially mentioned in Petition.ii) Age of the petitioner not mentioned in Affidavit.
37	D-WP(C)/54597/2026	PRAFULLA CHANDRA DAS	2026-11-16	1. H.C B.A M.W S Rs 50/- to be paid in V.Nama
38	D-WP(C)/54606/2026	PRAVAT KUMAR MUDULI	2026-11-16	1. In Declaration under affidavit,no.of paragraphs wrongly furnished. 2. In W.P, at page no 64, mentioned Annexure-7 instead of Annexure-8 and also not attested.
39	D-WP(C)/54603/2026	MAHESWAR MOHANTY	2026-11-16	3.Authentication Fee Is Deficient. 6.V.Receipt Showing Serv.copy To cg not Filed. 10.II.Subject Code incorrectly Mentioned
40	D-WP(C)/54770/2026	TIGMANSHU PATNAIK	2026-11-16	Paragraphs not properly mentioned in declaration.
41	D-RVWPET/54450/2026	DILLIP KUMAR MOHAPATRA	2026-11-16	Put up for SR after filing of cause title in wp (c).
42	D-RSA/51897/2026	JYOTIRMAYA SAHOO	2026-11-16	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED

				1.Court Fee Rs.2279.25 Payable,Claiming for exemption being S.C.Caste Certificate Not Filed. 2.Authentication fee due on the Appellate Court Judgement Rs 05/- Paid. Decree Rs 02/-Not paid
43	D-TRP(C)/54312/2026	BISWARUPA KAR	2026-11-16	CP No.81/2025 Wrongly typed out as CP no 81/2026 in Petition.
44	D-WP(C)/54619/2026	SIBASIS SAMANTARAY	2026-11-16	1. page marking not done correctly in Annexure-1.After page 10 marked as page 13
45	D-WP(C)/54778/2026	RAGHUNATH BISWAL	2026-11-16	Date of order of Annexure-6 wrongly mentioned in averment(para-4) and prayer of the petition.
46	D-BLAPL/34648/2026	JUGALA KISHORE PANDA	2026-11-16	i)Name of Pending Court mentioned in CT and Petition does not tally with the C.copy of order.
47	D-BLAPL/34986/2026	DIBYA PRAKASH MISHRA	2026-11-16	i)Nomenclature of the case no.12744/2025 in the Reference Certificate to be furnished.
48	D-ABLAPL/35099/2026	SANTOSH KUMAR MOHANTY	2026-11-16	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
49	D-ABLAPL/35100/2026	AJIT CH MOHAPATRA	2026-11-16	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
50	D-CONTC/54586/2026	ADV.	2026-11-16	i) Petitioner Age not tally in the Affidavit.
51	D-WP(C)/54697/2026	PURNA CHANDRA DAS	2026-11-16	6.V.Receipt Showing Serv.copy To cg not Filed. 10.I.Subject Code Not Furnished .
52	D-WP(C)/54703/2026	PURNA CHANDRA DAS	2026-11-16	6.V.Receipt Showing Serv.copy To cg not Filed.
53	D-CONTC/54654/2026	ADV.	2026-11-16	i) Paragraph not correctly furnished in the Declaration.
54	D-CRLMC/35172/2026	SIDHARTH SANKAR MOHAPATRA	2026-11-16	.Receipt Showing Serv.copy To Vigilance not Filed. 1. Name of the Opp.party not correctly furnished in the cause title.
55	D-CRLMC/35118/2026	DEVASHIS PANDA	2026-11-16	Receipt Showing Serv.copy To E.D. not Filed.
56	D-CRLMC/35148/2026	SUKANTA KUMAR NAYAK	2026-11-16	1. C.Copy of vide Annexure-1 to be filed.
57	D-CRLMC/35132/2026	SURYA NARAYAN MISHRA	2026-11-16	1. Copy of charge sheet to be filed.
58	D-CRLMC/35116/2026	SUVASHISH PATTANAIK	2026-11-16	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Age of the deponent in affidavit does not tally with cause title.
59	D-CRLMC/35089/2026	BIJAYA KUMAR BEHERA	2026-11-16	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1.Signature of the deponent not furnished in affidavit.2. As per Index,Annexure-3 not described in the petition.
60	D-RVWPET/10058/2026	ASHOK KUMAR PANIGRAHI	2026-11-16	Op no. 1 to 5 7 to 10 12 13 16 to 27 in wp (c) are not made party in Rvwpet. Put up

				for SR after removal of defects.
61	D-WA/54283/2026	KARUNAKAR RATH	2026-11-16	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED i) Status of the parties not furnished. ii) Address of the R-6 not correctly furnished.
62	D-WP(C)/54525/2026	BINOD KUMAR HATI	2026-11-16	1. page no.17 repeated twice.
63	D-WA/30659/2026	RAMDAS ACHARY	2026-11-16	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
64	D-WA/54353/2026	SANJIB MOHANTY	2026-11-16	1.Period of Delay 3 days delay. Page no 73 not in properly scan
65	D-WA/54352/2026	SANJIB MOHANTY	2026-11-16	1. Period of Delay 3 days delay i) Ld. counsel for the petitioner not singed in page no. 15. ii) Page 73 not properly scan.
66	D-BLAPL/35069/2026	M.B.SMRUTIRANJAN	2026-11-16	1. Paragraphs no wrongly mentioned in declaration of the Affidavit.
67	D-BLAPL/35061/2026	SRINIVAS MOHANTY	2026-11-16	1. Reference certificate not furnished in bold letter mentioning the number of times bail applied. 2. Paragraphs no. not mention in the declaration of the Affidavit.
68	D-BLAPL/34927/2026	SUBRATA PANDA	2026-11-16	1. Reference certificate is not correctly furnished. 2. The name and address of the victim and her relations name may be redacted from F.I.R.Copy, not of the Doctors. 3. The unredacted F.I.R.copy may be kept in sealed cover
69	D-BLAPL/35088/2026	SIDHANT DWIBEDI	2026-11-16	1. Reference certificate not properly furnished (Whether 1st or 2nd....bail application not mention)
70	D-CMAPL/54672/2026	ADV.	2026-11-16	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED C. copy of impugned order not filed. i) CRLMP wrongly mentioned in Index at sl no. 3. ii) Reference certificate not furnished. iii) Put up for SR after removal of defects and filing of c. copy of impugned order.
71	D-RSA/51989/2026	RAMESH CHANDRA MISHRA	2026-11-16	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED 1.Period of Delay 01 day.I.A for condonation of delay Not Filed. 2.Authentication fee due on the Appellate Court Judgement Rs 02/- Paid. Decree Rs 05/-Not Paid.

72	D-WP(C)/54651/2026	KISHORE CHANDRA PRADHAN	2026-11-16	1.Occupation of the deponent not furnished. 2.In declaration under affidavit,no.of paragraphs wrongly furnished. 10.II.Subject Code incorrectly Mentioned
73	D-WP(C)/54621/2026	MAMATA MISHRA	2026-11-16	1.In I.A Affidavit,sl no 4 information wrongly furnished.
74	D-WP(C)/54700/2026	SHARMISTHA SAMAL	2026-11-16	10.II.Subject Code incorrectly Mentioned
75	D-WP(C)/54785/2026	SRINIVAS MOHANTY	2026-11-16	1.Rule-8 of Orissa High Court PIL Rules not complied. 2.Paragraphs not properly mentioned in declaration. 6.V.Receipt Showing Serv.copy To cg not Filed.
76	D-ABLAPL/35054/2026	TARA PRASAD MOHAPATRA	2026-11-16	1.In reference certificate nos. of criminal antecedents not clearly mention.
77	D-ABLAPL/35106/2026	SURYAKANTA DWIBEDI	2026-11-16	Name,address,mobile No. of the victim/informant be redacted from annx-1 2.Unredacted copy of Annx-1 be filed in sealed cover
78	D-ABLAPL/35056/2026	SANKET KANUNGO	2026-11-16	1. Date chart wrongly paginated. 2. Reference certificate not properly furnished.
79	D-ABLAPL/35040/2026	JYOTIRMAYA SAHOO	2026-11-16	1. Petitioner husband name wrongly mentioned in Affidavit instead of fathers name. 2. Name if the Victim/Informant be redacted in F.I.R. copy. 3. Unredacted copy be filed in seal cover.
80	D-CRLMP/35097/2026	PRANAYA KUMAR MAHARAJ	2026-11-16	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.
81	D-ABLAPL/35059/2026	SANKET KANUNGO	2026-11-16	1. Date chart wrongly paginated. 2. Reference certificate not properly furnished.
82	D-ABLAPL/35060/2026	SANKET KANUNGO	2026-11-16	1. Date chart wrongly paginated. 2. Reference certificate not properly paginated.
83	D-ABLAPL/35103/2026	SURYAKANTA DWIBEDI	2026-11-16	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
84	D-WP(C)/54674/2026	SOUMYA MISHRA	2026-11-16	Page no.78 not legible.
85	D-WP(C)/54817/2026	DEBAKANTA MOHANTY	2026-11-16	ANX-3 wrongly reflected as ANX-2
86	D-WP(C)/54732/2026	KAJAL SAHOO	2026-11-16	Receipt Showing Serv. copy To ct not Filed.
87	D-BLAPL/35064/2026	AMIYA KUMAR TARAI	2026-11-16	1. Synopsis and date chart be paginated separately. 2. Reference certificate not properly furnished.
88	D-BLAPL/34940/2026	SARBESWAR SAHOO	2026-11-16	1. Reference certificate is not correctly furnished. 2.The name of the Lower Court mentioned in the Cause Title does not tally with that Prayer portion and petition.
89	D-CRLMP/35175/2026	ATMAJIT MANMITH DAS	2026-11-16	10.I.Subject Code Not Furnished .

90	D-BLAPL/35197/2026	KULDEEP MOHANTY	2026-11-16	Name and Details of Victim/Informant mentioned in annexure need not be disclosed and kept in closed cover.
91	D-WP(C)/54638/2026	KAJAL SAHOO	2026-11-16	i) Copy not served to CGST.
92	D-WP(C)/54639/2026	KSHIROD KUMAR SAHOO	2026-11-16	i) Copy not served to CGST.ii) Page nos. 101, 102,103,114, not legible.iii) Date mentioned in Index , book mark ,1st ,2nd para of page -8 not tally with annexure-8 annexure-8.
93	D-WP(C)/53979/2026	TARANANDA PATTANAYAK	2026-11-16	10.II.Subject Code incorrectly Mentioned
94	D-CRLLP/35158/2026	SIDHARTH PARIDA	2026-11-16	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. i) Para no. not correctly furnished in declaration. ii) LTI of petitioner not properly attested in v. nama and affidavit. iii) Day of delay left blank in para no. 3 of I.A.
95	D-ABLAPL/35170/2026	ALOK KUMAR DAS	2026-11-16	17-REFERENCE CERTIFICATE NOT FURNISHED. Another ABLAPL is pending, but not mentioned in the reference certificate.
96	D-ABLAPL/35161/2026	BEDA PRAKASH PANDA	2026-11-16	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
97	D-BLAPL/35200/2026	JUGALA KISHORE PANDA	2026-11-16	Name and Details of Victim/Informant mentioned in annexure need not be disclosed and kept in closed cover.
98	D-ABLAPL/35180/2026	ASIT KUMAR OTTA	2026-11-16	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
99	D-BLAPL/35205/2026	KULDEEP MOHANTY	2026-11-16	Name and Details of Victim/Informant mentioned in annexure need not be disclosed and kept in closed cover.
100	D-CONTC/54615/2026	BIJAY KUMAR MOHANTY	2026-11-16	i) Paragraphs S.L No. not correctly furnished.
101	D-CONTC/54242/2026	ADV	2026-11-16	i)Paragraphs not correctly furnished in the Declaration.
102	D-ABLAPL/35159/2026	RAKESH KUMAR DAS	2026-11-16	1. Code no. not mention. 2. Reference certificate not properly furnished.
103	D-ABLAPL/35154/2026	AMITAV TRIPATHY	2026-11-16	1. In reference certificate whether 1st or 2nd.....A.bail application not mention. 2. Past criminal antecedent not mention.
104	D-ABLAPL/34970/2026	MANOJ BIHARI DAS	2026-11-16	1. In the Affidavit, name of the father of the deponent has not been mentioned. So also in the Cause Title. 2. The name and address of the victim and her relations name may be redacted from F.I.R.copy(Annexure-1) 3. The unredacted copy of the same may be kept in sealed cover. 4. Page No. 23 is not legible properly.

105	D-ABLAPL/35156/2026	SAYANTAN PANDA	2026-11-16	1. Reference certificate not properly furnished.
106	D-ABLAPL/35152/2026	PRASANTA KUMAR NANDA	2026-11-16	1. Code no. wrongly mentioned.
107	D-WP(C)/54685/2026	LAXMIKANTA BEHERA	2026-11-16	1-COURT FEE IS DEFICIENT. 1.Court fees of Rs.6/- not paid in C.title. 2.Occupation of deponent not mentioned in Affidavit.
108	D-BLAPL/35140/2026	RASHMI KANTA ACHARYA	2026-11-16	(Criminal Antecedent of the Petitioner not furnished. ii)Authentication fee on c.copy of Rejection order not paid.
109	D-BLAPL/35134/2026	BHARAT BHUSAN ROUTRAY	2026-11-16	i)Name and details of the Victim to be redacted and Unredacted copies be kept in a sealed cover and tagged.
110	D-FAO/54628/2026	SIDHANT DWIBEDI	2026-11-16	i) Status of the parties not furnished. ii) Mother guardian op no. 3 wrongly mentioned in cause title.
111	D-CRLMC/34613/2026	SOUMYA JYOTI BISWAL	2026-11-16	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.
112	D-CRLMC/35021/2026	LALITA NARAYAN PATTNAIK	2026-11-16	1. As per impugned order under Annexure-2 G.R.Case no. does not tally with Synopsis and petition.
113	D-CRLMP/31803/2026	SMRUTI RANJAN ROUT	2026-11-16	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1.Name of the Informant/Victim to be redacted from Acknowledgement slip.2.Page no.13 to be redacted from page no.13 3. Annexure-1 to be Book mark.
114	D-CRLMP/31808/2026	SMRUTI RANJAN ROUT	2026-11-16	1. Name of Informant/Victim to be redacted from Acknowledgement slip.2. Mobile number of Informant/Victim to be redacted from page no.9.3. Copy of Annexure-1,Affidavit and V.nama disclosing the name of Informant/Victim be kept in cover.4. Annexure-1 to be Book mark.
115	D-CRLMP/31978/2026	SANJIT MISHRA	2026-11-16	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Name of Informant/Victim to be redacted from Acknowledgement slip,Index and petition.Put up for further S.R
116	D-WP(C)/54705/2026	ACHYUTANANDA PATTANAIK	2026-11-16	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
117	D-WP(C)/54708/2026	SWAPNIL ROY	2026-11-16	1.Names of parties not furnished on Top of V.nama.

118	D-WP(C)/54722/2026	SUBHADUTTA ROUTRAY	2026-11-16	1.annx.3 not neat.
119	D-WP(C)/54729/2026	MADHAB LAL AGARWAL	2026-11-16	Receipt Showing Serv.copy To ct not Filed
120	D-WP(C)/54691/2026	DEBABRATA RATH	2026-11-16	Paragraphs not properly mentioned in petition as well as declaration.
121	D-WP(C)/54720/2026	JAGANNATH KAMILA	2026-11-16	1.Annx.2 and 3 not neat.
122	D-WP(C)/54686/2026	DIPTI RANJAN MOHAPATRA	2026-11-16	Hologram of Rs.50/- not affixed in V.nama.
123	D-WP(C)/54818/2026	BRAJA KISHORE SAHOO	2026-11-16	30.II.Petition not correctly addressed to Honorable Court
124	D-ABLAPL/35223/2026	BISWARANJAN DALAI	2026-11-16	Page 11 and 13 are not legible. 2.Name,address,mobile No. of the victim/informant be redacted from annx-1 3.Unredacted copy of Annx-1 be filed in sealed cover
125	D-WP(C)/54676/2026	MOHENDRA KUMAR MOHAPATRO	2026-11-16	Date chart not correctly page marked.
126	D-WP(C)/54819/2026	DEEPALI MAHAPATRA	2026-11-16	1-COURT FEE IS DEFICIENT. 1. Court Fee Rs/6/- to be paid.
127	D-WP(C)/54828/2026	BHABANI SHANKAR RAYAGURU	2026-11-16	30.II.Petition not correctly addressed to Honorable Court
128	D-CRLMC/33822/2026	SAUVAGYA RANJAN JENA	2026-11-16	1. Page nos. 2 to 10 not attested by Adv. for the petitioner. 2. JMFC (city) cuttack could not be made a party No.3 in CRLMC.
129	D-WP(C)/54718/2026	SUBHADUTTA ROUTRAY	2026-11-16	1.annx.3 not neat.
130	D-WP(C)/54707/2026	SWAPNIL ROY	2026-11-16	1.Names of parties not furnished on top of v.nama.
131	D-RSA/50294/2026	SOUBHAGYA SUNDAR DAS	2026-11-16	Address of Respondents No-3 and 12 to 14 not furnished in the Memo of Appeal.
132	D-WP(C)/54869/2026	KANANBALA ROY CHOUDHURY	2026-11-16	In affidavit of I.A address of deponent wrongly furnished. Receipt Showing Serv.copy To ct not Filed
133	D-EXP/54780/2026	ADV.	2026-11-16	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
134	D-WP(C)/54887/2026	MADAN MOHAN DAS	2026-11-16	1.Petitioner no.1 (Biswajit pradhan) not executed V.nama.
135	D-EXP/54774/2026	SHASHI BHUSAN JENA	2026-11-16	i) W/O petitioner no. 1 left blank in cause title. ii) Address of the Honble court wrongly mentioned in cause title. iii) Para no wrongly mentioned in declaration.
136	D-CRLMA/33812/2026	JAWAHARLAL NAYAK	2026-11-16	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED .Certified Copy Of appellate Court Order Not Filed i)Address of the Honble court wrongly mentioned in top of the Index, Cause title and cause title in I.A. ii)

				Affidavit not proper format in I.A. iii) Put up for SR after filing of C. copy of order and removal of defects.
137	D-WP(C)/54893/2026	MADAN MOHAN DAS	2026-11-16	1.annx.12 not filed and Page marked in Index.
138	D-ABLAPL/35070/2026	SANJIT MISHRA	2026-11-16	1. The name and address of the Victim and her relations may be redacted from F.I.R.copy. 2. The unredacted copy of the same may be kept in sealed cover
139	D-WP(C)/54692/2026	SABYASACHI MISHRA	2026-11-16	Paragraphs not properly mentioned in declaration of I.A. petition.
140	D-WP(C)/54695/2026	SABYASACHI MISHRA	2026-11-16	Paragraphs not properly mentioned in declaration of I.A.affidavit.
141	D-ABLAPL/35202/2026	KEDAR SHANKAR SAHU	2026-11-16	1. Petition paragraphs wrongly numbered so also declaration of the Affidavit.